

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/1230/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the <sup>th</sup> 12 March, 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your Letter No. DJN/1676, dtd. 12.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 1(one) day on 13.03.2019 along with station leave permission, from the evening of 12.03.2019 till the morning of 14.03.2019, has been granted/rejected.

The Addl. District & Sessions Judge No. 1, Nagaon and in his absence the senior most Judicial officer would remain in-charge of your Court & office during your absence on leave.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/1231/A, dated 12'03'19  
Copy to:-

1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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